(b) to (d) Ministry of Power had taken up the matter with Ministry of Petroleum and Natural Gas (MOP&NG) who have intimated that the issue of allocation of gas to NTPC for its proposed expansion at Kawas and Gandhar has been deliberated in the Empowered Group of Ministers (EGoM) in its various meetings, wherein it was decided that the verdict of Hon'ble Bombay High Court in the NTPC-RIL case should be awaited. Further, the EGoM has decided that the allocations to projects in the pipeline should be made, as and when they are ready to commence production.

Financing of power projects by PFC

2572. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Power Finance Corporation (PFC) is considering to create a wholly-owned subsidiary to provide consortium lending for large-sized power projects;
 - (b) if so, the details in this regard;
- (c) whether it is also a fact that PFC has financed Ultra Mega Power Projects (UMPPs) and other large-seized projects in the country;
- (d) if so, the details of financial assistance/loans provided to various UMPPs for power projects, company wise; and
- (e) whether PFC is monitoring the progress of these power projects and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Yes, Sir, Power Finance Corporation (PFC) is considering a proposal to create a wholly owned subsidiary for the projects funded by the PFC, where the PFC is the Lead Financial Institution.

- (c) and (d) Yes, Sir. PFC has financed Ultra Mega Power Projects (UMPPs) and other large sized projects in the country. Its details are enclosed as Statement (See below).
- (e) Monitoring of Ultra Mega Power Projects (after issuing of Letter of Intent) is being done by a Joint Monitoring Committee constituted by Central Electricity Authority with Member (Thermal) as its Chairman.

For other large size private power projects funded by PFC, suitable steps are taken to monitor it. It includes use of an experienced Lenders' Engineers and Lenders' Financial Adviser with required professional skills, both of whom report to the Lenders and monitor the progress of Independent Power Producer projects.

Statement

PFC funded Ultra Mega Power Projects (UMPPs)

s.No.	Project	Cost at	Sanction	Sanction	Disbursed, as	Remarks
		time of	letter date	amount	on 8 th April 2010	
		sanction				10
_	Sasan Power Ltd,	Rs. 19,400	12 th November	Rs. 1,770	Rs. 24 crores	Lead Bank: State Bank
	3960 MW UMPP, Singrauli,	crores	2008	crores		of India.
	Madhya Pradesh					
N	Coastal Andhra Power Ltd,	Rs. 17,583	ij	Rs. 1,090	î	Lead Bank; IDBI Bank
	3960 MW imported coal	crores		crores		with PFC as co-lead.
	based UMPP, Andhra					Approved. Sanction
	Pradesh					letter not issued.
						Documents not
						executed.

Amounts in INR crores

Private sector projects financed by PFC, with a capacity of 1000 MW and above, sanctioned since April 2007

	_		No.	<u>s</u>
	Adani Power Ltd, 1320 MW TPP*, Gujarat			Project
	5796	sanction	time of	Cost at
	January 2008		during	Sanctioned
	1000		amount	Sanction
SBI	Lead Bank;			Remarks

Amounts in INR crores					Ì
SBI					
Lead bank:	1100	March 2010	5795	Pipavav Energy Pvt Ltd, 1200 MW TPP, Gujarat	9
Lead FI: REC	1315	November 2009	6860	Thermal Powertech Corporation Ltd, 1320 MW TPP, Andhra Pradesh	œ
Lead FI: PFC	1640	August 2009	6570	East Coast Energy Pvt Ltd, 1320 MW TPP, Andhra Pradesh	7
Lead FI: PFC	1894	June 2009	16190	Wardha Power Company Ltd, 3500 MW TPP, Maharashtra	6
IDBI Bank					
Lead bank:	679	April 2009	5972.49	Jhajjar Power Ltd, 1320 MW TPP, Haryana	(J)
Lead FI: PFC	1000	March 2009	6888	Sophia Power Company Ltd, 1320 MW TPP, Maharashtra	4
SBI					
Lead bank:	1770	November 2008	19400	Sasan Power Ltd, 3960 MW TPP, Madhya Pradesh	ω
ICICI Bank					
Lead bank:	1000	January 2008	4860.90	Essar Power MP Ltd, 1200 MW TPP, Madhya Pradesh	2

^{*}TPP - Thermal Power Project.